

Proposal to create Citizen Intelligence Network

1761. SHRI SANJAY RAUT:

SHRI GOVINDRAO ADIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has received any proposal to create a Citizen Intelligence Network meant to make ordinary citizens part of the intelligence gathering mechanism to prevent blasts and unlawful activities in various parts of the country; and

(b) if so, the details thereof and Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):

(a) No, Sir.

(b) Does not arise.

Increase in crimes against women

†1762. SHRI RAGHUNANDAN SHARMA:

SHRI MEGHRAJ JAIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that incidents like atrocity, rape and murder, against women are increasing in States including Delhi;

(b) if so, whether the Central Government is formulating any new plan to check these incidents; and

(c) if so, the steps taken by Government in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):

(a) to (c) As per the information provided by the National Crime Records Bureau (NCRB) State/UT wise details of cases registered, cases charge sheeted, cases convicted, persons arrested, person charge sheeted and persons convicted for crimes against women are given in the Statement (See below).

As per Seventh Schedule, 'Police' and 'Public Order' are State subjects under the Constitution, and as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crimes, including crimes against women, lies with the State

†Original notice of the question was received in Hindi.